

## **SUPREME COURT OF INDIA**

This file relates to the proposal for appointment of following six Additional Judges of the Madras High Court, as Permanent Judges of that High Court:

- 1 Mrs. Justice V. Bhavani Subbaroyan
- 2 Mr. Justice A.D. Jagadish Chandira
- 3 Mr. Justice G.R. Swaminathan
- 4 Mr. Justice Abdul Quddhose
- 5 Mr. Justice M. Dhandapani and
- 6 Mr. Justice P.D. Audikesavalu.

The Collegium of the Madras High Court vide Minutes dated 6<sup>th</sup> December, 2018 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

In order to ascertain suitability of the above-named Additional Judges for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Madras High Court. Copies of their letters of opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26<sup>th</sup> October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

With a view to assess merit and suitability of the above-named recommendees for appointment as Permanent Judges, we have carefully scrutinized the material placed on record, including the complaints against some of the abovenamed recommendees and the observations made by the Department of Justice in the file, particularly those relating to two of them. Having regard to the above, the Collegium finds (1) Mrs. Justice V. Bhavani Subbaroyan, Mr. Justices (2) A.D. Jagadish Chandira (3) G.R. Swaminathan, (4) Abdul Quddhose (5) M. Dhandapani, and (6) P.D.Audikesavalu, Additional Judges, suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that (1) Mrs. Justice V. Bhavani Subbaroyan, Mr. Justices (2) A.D. Jagadish Chandira, (3) G.R. Swaminathan, (4) Abdul Quddhose, (5) M. Dhandapani, and (6) P.D. Audikesavalu, Additional Judges, be appointed as Permanent Judges of the Madras High Court.

( Ranjan Gogoi ), C.J.I.

( S.A.Bobde ), J.

( N.V. Ramana ), J.

March 11, 2019.

